

*Judgement on Reservations in**Promotion for S.C. and S.T.*

acres of land in Pune and many buildings and accommodates its office on the staff. As this office will be doing most of the work in Maharashtra, it is quite natural that the office should be in Maharashtra specially in Pune.

So, I urge upon the Prime minister through you to open this division of Pedestal Survey in Pune to mark the 225th year of its inception. (Interruptions)

MR. DEPUTY SPEAKER: It should have come to an end at 1.30 p.m. We have extended it by half an hour. So, we cannot extend it further. Tomorrow, I will give you an opportunity. Kindly excuse me today.

(Interruptions)

SHRIMATIMALINIBHATTACHARAYA (Jadavpur): On the 19th, I visited some of the localities in Gurgaon and found that, in the wake of certain unpleasant communal incidents which had happened there including an attack on the places of worship both Hindu and Muslims, the police and the administration were allegedly taking a very biased view; and they were discriminating against minority communities there, creating an atmosphere of insecurity in the region.

I also found in the course of my visit that not only people were being arrested without any cause from the minority communities, we visited Bacas, one of the villages out some women came out with tales of police torture.

Sir, in this kind of a situation, I think, that wherever there are allegations of police excesses against one particular community, the Government, both the Central and the State Government, should take a very serious view of such allegations. They must try to find out whether any communal or political elements are involved in inciting

the riots. They must try to restore security in the hearts of the minority communities.

MR. DEPUTY SPEAKER: Sorry, other hon. Members could not be accommodated. Now, we will take up papers to be laid on the Table.

13.41 hrs.

PAPERS LAID ON THE TABLE

Notification under wild life (Protection) Act, 1972 and Annual Report and Review on the working of the centre for Environment, Education, Ahmedabad for 1991-92 etc.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA) On behalf of Shri Kamal Nath; I beg to lay on the Table:-

- (1) A copy of the Recognition of Zoo Rules, 1992 (Hindi and English versions) published in Notification No. G.S. R. 711(E) in Gazette of India dated the 4th August, 1992 under sub-section (2) of section 63 of the Wild Life (Protection) Act, 1972.

[Placed in Library. See No. LT-3129/92]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Ahmedabad, for the year 1991-92 along with Audited Accounts.

(ii) A copy of the Review (Hindi

- and English versions) by the Government on the working of the working of the Centre for Environment Education Ahmadabad, for the year 1991-92. [Placed in Library. See No. LT-3130/92]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Madras, for the year 1991-92 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the C.R.P. Environmental Education Centre, Madras, for the Year 1991-92 [placed in the Library. See No. Lt-3131/92]
- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Govind Ballabh Pant Institute of Himalayan Environment and Development, Almora, for the year 1991-92 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Govind Ballabh Pant Institute, of Himalaya Environment and Development Almora, for the year for the year 1991-92. [placed in Library. See No. LT-3132/92]
- (5) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, Delhi, for the year 1991-92 under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [placed in Library. See No. LT-3133/92]
- (6) A copy of the Environment (Protection) Fourth Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 797 (E) in Gazette of India dated the last October, 1992 under section 26 of the Environment (Protection) Act, 1986 [placed in Library. See No LT-3134/92]
- (7) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1991-92.
- (ii) Annual Report of the Andaman and Nicobar Islands Forest and Plantation Development Corporation Limited, Port Blair, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [placed in Library. See No. LT-3135/92]
- Review on the working of and Annual Report of the National Thermal Power Corporation Limited for 1991-92.**
- THE MINISTER OF STATE OF THE
MINISTRY OF POWER (SRI KALP NATH)

RAI): I beg to lay on the Table a copy of each of the following papers (Hindi and English version) under sub-section (1) of section 619 A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the National Thermal Power Corporation Limited for the Year 1991-92.
- (2) Annual Report of the national Thermal Power Corporation Limited for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3136/92]

Notification under Income Tax Act, 1961 and Annual Report and Review on the working of the National Institute of Public Finance and policy, New Delhi for 991-92.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTARAM POTDUKE) On behalf of Shri Rameshwar Thakur: I beg to lay on the Table:-

- (1) A copy of the Notification No. G.S.R. 896 (E) (Hindi and English versions) published in Gazette of India dated the 26th November, 1992 fixing the rate of income tax at 50 per cent for Indian oil companies at par with foreign oil companies engaged in Petroleum Operations under section 296 of the Income-tax Act.

1961. [placed in Library. See No. LT-3137/92]

- (2) (i) A Copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and policy, New Delhi, for the year 1991-92 alongwith Audited Accounts.

(ii) A Copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1991-92. [placed in Library. See No. LT-3138/922]

Statement showing action taken by the Government on various assurances, promises and indcrating given by the Minister of during various sessions of Lok Saba.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN HT EMINISTRY OF SCIENCE AND TECNOL- OGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVEL- OPMENT (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the Table a copy eac of the following state- ments (Hindi and English versions) sowing action taken by the Government on various assurances, promises and undertakings given by the Minister during the various sessions of Lok Saba:

(1) Statement No XXVIII

Seventh Session, 1986
[Placed in Library, See No
LT-3139/92]

Eighth
Lok Sabha

(2) Statement No XXIV

Thirteenth Session, 1989

	[Placed in Library. See No. LT-3140/92]	
(3) Statement No. XVIII	Second Session, 1990 [Placed in Library. See No. LT-3141/92]	Ninth Lok Sabha
(4) Statement No. XIV	Third Session, 1990 [Placed in Library. See No. LT-3142/92]	Sabha
(5) Statement No. XII	Sixth Session, 1990 [Placed in Library. See No. LT-3143/92]	
(6) Statement No. XI	Seventh Session 1991 [Placed in Library No. LT-3144/92]	
(7) Statement No. X	First Session, 1991 [Placed in Library. See No. Tenth Lok Sabha LT-3145/92]	
(8) Statement No. XII	Second Session, 1991 [Placed in Library. See No. LT-3146/92]	
(9) Statement No. V	Third Session, 1992 [Placed in Library. See NO. LT-3147/92]	
(10) Statement No. III	Fourth Session, 1992 [Placed in Library. See NO. LT-3148/92]	

Annual Report and Review on the working of the Indian Railway Welfare Organisation, New Delhi for 1991-92 etc.

Organisation, New Delhi, for the year 1991-92 alongwith Audited Accounts

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SRI MALIKARJUN): I beg to lay on the Table: —

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Railway Welfare

- (2) A copy of the Review (Hindi and English versions) by the Government on the Working of the Indian Railway Welfare Organisation, New Delhi, for the year 1991-92. [placed in Library. See No. LT3149/92]

(3) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indian railway Finance Corporation Limitec, New Delhi, for the year 1991-92.

(ii) Annual Report of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1991-92 alongwith Audited accounts and comments of the Comptroller and Auditor General Thereon. [placed in Library. See No. LT-3150/92]

Annual Report and Review on the working of the National Board of Examinations New Delhi for 1990-91 etc. and Annual Report and Review on the Working of Cancer Institute, Madras for 1991-92 etc.

THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
WELFARE (SHRIMATI D.K. TARADEVI
SIDDHARTHA): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 1990-91 alongwith Audited Accounts.

(ii) A copy of the review (Hindi and English versions) by the Government on the working of the National Board of Examinations New Delhi, for the Year 1990-91.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [placed in Library. See. No. LT-3151/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Cancer Institute, Madras, for the year 1991-92 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Institute, Madras, for the Year 1991-92. [placed in Library . See No. LT-3152/92]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1990-91.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National institute of Health and Family Welfare, New Delhi, for the year 1990-91.

(iii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Health and Family Welfare, New Delhi, for the year 1990-91 together with Audit Report thereon.

(5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

- [Placed in Library. *See* No. LT-3153/92]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Bangalore, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Bangalore, for the Year 1991-92. [Placed in Library. *See* No. LT-3154/92]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Vadodara, for the year 1991-92. alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research centre, Vadodara, for the year 1991-92. [placed in Library. *See* No LT-3155/92]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Bhubaneswar, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Population Research Centre, Bhubanewar, of the year 1991-92. [Placed in Library. *See* No. LT-3156/92]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Chandigarh, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Chandigarh, for the year 1991-92. [Placed in Library, *See* No. LT-3157/92]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Darwad, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) By the / Government on the working of the Population Research Centre, Darwad, for the year 1991-92. [Placed is Library. *See* No. LT-3158/92]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the population Research Centre, Delhi, for the year 1991-92 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the population Research Centre, Delhi, in 1991-92 [Placed in Library *See* No. LT-3159/92]
- (12) (i) A copy of the Annual Report (Hindi and English ver-

sions) of the Population Research Centre, Tamil Nadu, for the year 1991-92 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Tamil Nadu, for the year 1991-92. [Placed in Library See No. LT-3160/92]

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Thiruvananthapuram, for the year 1991—92 along with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Thiruvananthapuram, for the year 1991-92. [Placed in Library See No. LT-3161/92]

(14) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Lucknow, for the year 1991—92 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Lucknow, for the year 1991-92. [Placed in Library See No. LT-3162/92]

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Patna, for the year

1991—92 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Patna, for the year 1991-92.

[Placed in Library See No. LT-3163/92]

(16) (i) A copy of the Annual Report (Hindi and English versions) of the Population Research Centre, Pune, for the year 1991—92 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Population Research Centre, Pune, for the year 1991-92 [Placed in Library See No. LT-3164/92]

(17) A copy of the Education Regulations, 1991 (Hindi and English versions) published in Notification No. 14-55/87 (Part)-PCI in Gazette of India dated the 11th July, 1992 under subsection (4) of section 18 of the Pharmacy Act, 1948. [Placed in Library See No. LT-3165/92.

(18) (i) A copy of the Annual Report (Hindi and English versions) of the Hospital and Research Institute Regional Cancer Research and Treatment Centre, Gwalior, for the year 1991—92 along with Audited [Placed in Library See No. LT-3162/92]

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Cancer Hospital and Research Institute Regional Cancer Research and Treatment Centre, Gwalior, for the year 1991-92. [Placed in Library See No. LT-3166/92]

(19) (i) A copy of the Annual Report (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1991-92.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1991-92 together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kidwai Memorial Institute of Oncology, Bangalore, for the year 1991-92. [Placed in Library See No. LT-3167/92]

(20) (i) A copy of the Annual Report (Hindi and English versions) of the Chittaranjan National Cancer Institute, Calcutta, for the year 1991-92.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Chittaranjan National Cancer Institute, Calcutta, for the year 1991-92. [Placed in Library See No. LT-3168/92]

Statement on Second and Third Instalments of market loans issued by Central Government in August and December, 1992 and Annual Report and Review on the working of Industrial Reconstruction Bank of India for 1991-92. etc.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): I beg to lay on the Table:

(1) A statement (Hindi and English versions) on Second and Third instalments of market loans issued by Central Government in August and December, 1992.

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Reconstruction Bank of India for the year 1991-92 alongwith Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1991-92. [Placed in Library See No. LT-3170/92]

(3) A copy of the Special Court (Tribal of Offences Relating to Transactions in Securities) Amendment Rules, 1992 (Hindi and English versions) published in Notification No. G.S.R. 851 (E) in Gazette of India dated the 5th November, 1992 under sub-section (2) of

section 14 of the Special Court (Tribunal of Offences Relating to Transactions in Securities) Act, 1992, together with a corrigendum there to published in Notification No. G.S.R. 908 (E) in Gazette of India dated the 4th December, 1992.

[Placed in Library See No. LT-3171/92]

- (4) A copy of the Annual Reports and Accounts of the following Regional Rural Banks for the year 1991-92 together with Auditor's Report thereon:-

(i) Ellaquai Dehati Bank, Srinagar [Placed in Library See No. LT-3172/92]

(ii) Uttarbanga Keshetriya Gramin Bank, Coochbehar (W.B.) [Placed in Library See No. LT-3173/92]

Report of the Controller and Auditor General of India-Union Government (Commercial) Bharat Leather Corporation Limited and Review by the Government on the working of and Annual Report of Heavy Engineering Corporation limited, Ranchi for 1991-92.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India-Union Government (No. 4 of 1992) (Commercial) Bharat Leather Corporation Limited under article

151(1) of the Constitution.

[Placed in Library See No. LT-3174/92.]

- (2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the companies Act, 1956:-

(a) (i) Statement regarding Review by the government on the working of the heavy Engineering Corporation Limited, Ranchi for the year 1991-92.

(ii) Annual Report of the Heavy Engineering Corporation Limited, Ranchi for the year 1991-92. [Placed in Library See No. LT-3175/92.]

(b) (i) Statement regarding Review by the Government on the working of the Hindustan Photo Films Manufacturing company Limited, Ootacamund, for the year 1991-92.

(ii) Annual Report of the Hindustan photo Films Manufacturing Company Limited, Ootacamund for the year 1991-92 alongwith audited Accounts and comments of the comptroller and auditor General thereon. [Placed in Library See No. 3176/92]

(c) (i) Statement regarding Review by the government on the working of the Minig and allied Machinery corporation Limited, Durgapur, for the year 1991-92.

(ii) Annual Report of the Minig

and allied Machinery Corporation Limited, Durgapur, for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3177/92]

(d) (i) Statement regarding Review by the Government on the working of the Cycle Corporation of India Limited, Calcutta for the year 1991-92.

(ii) Annual Report of the Cycle Corporation of India Limited, Calcutta for the year 1991-92 alongwith audited Accounts and comments of the comptroller and Auditor General thereon. [Placed in Library See No. LT-3178/92]

(e) (i) A Seamen regarding Review by the Government on the working of the Hindustan Paper Corporation Limited for the year 1991-92.

(ii) Annual Report of the Hindustan Paper Corporation Limited for the year 1991-92 alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3179/92]

(f) (i) Statement regarding Review by the Government on the working of the Engineering projects (India) Limited, New Delhi, for the year 1991-92.

(ii) Annual Report of the Engineering projects (India) Limited New Delhi, for the year 1991-92 alongwith Audited

Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3180/92]

Annual Report and Review on the working of the Indian Museum, Calcutta for 1989-90 etc and Annual Report and Review on the working of the university of Delhi for 1989-90 etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): I BEG TO LAY ON THE TABLE

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta, for the year 1989-90 alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Museum, Calcutta, for the year 1989-90.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-3181/92]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the University of Delhi, for the year 1989-90.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the University of Delhi for the year 1989-90.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT-3182/92]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1990-91.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Motilal Nehru Regional Engineering College, Allahabad, for the year 1990-91 together with Audit Report thereon.
(iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Allahabad, for the year 1990-91.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above. [Placed in Library See No. LT-3183A/92]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1990-91.
(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1990-91 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Rashtriya Sanskrit Sansthan, New Delhi, for the year 1990-91.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above. [Placed in Library See No. LT-3184/92]
- (9) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi for the year 1990-91 together with audit Report thereon.
- (10) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above. [Placed in Library See No. LT-3185/92]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi, for the year 1990-91
(ii) a copy of the Review (Hindi and English versions) by the Government on the working of the Jawaharlal Nehru University, New Delhi, for the year 1990-91.
- (12) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above. [Placed in Library See No. LT-3186/92]

- (13) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad, Hyderabad, for the year 1991-92 together with Audit Report thereon under sub-section (4) of section 29 of the University of Hyderabad Act, 1974. [Placed in Library See No. LT-3187/92]
- (14) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Veda Vidya Pratishthan, New Delhi, for the year 1987-88 along with Audited Accounts.
- (15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above. [Placed in Library See No. LT-3188/92]
- (16) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Veda Vidya Pratishthan, New Delhi, for the year 1988-89 along with Audited Accounts.
- (17) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (16) above. [Placed in Library See No. LT-3189/92]
- (18) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Veda vidhya pratishthan, New Delhi, for the year 1989-90 along with Audited Accounts.
- (19) A statement (Hindi and English versions) showing reasons
- for delay in laying the papers mentioned at (18) above. [Placed in Library See No. LT-3190/92]
- (20) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Veda Vidya pratishthan, New Delhi, for the year 1990-91 along with Audited Accounts.
- (21) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (20) above. [Placed in Library See No. LT-3191/92]
- (22) A copy of the Annual Report (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above. [Placed in Library See No. LT-3192/92]
- (23) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (22) above. [Placed in Library See No. LT-3192/92]
- (24) (i) A copy of the Annual Report (Hindi and English versions) of the National Book Trust, India for the year 1990-91.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Book Trust, India for the year 1990-91 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the

Government on the working of the National book Trust, India for the year 1990-91.

- (25) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (24) above. [Placed in Library See No. LT-3193/92]

13.43 hrs.

PRE-NATAL DIAGNOSTIC TECHNIQUES (REGULATION AND PREVENTION OF MISUSE) BILL.

(i) Report of the Joint Committee

[English]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDHARTHA): I beg to present the Report of the Joint Committee on the Bill to provide for the regulation of the use of Pre-Natal diagnostic Techniques for the purpose of detecting genetic or metabolic disorders or chromosomal abnormalities or certain congenital malformations or sex-linked disorders and for the prevention of the misuse of such techniques for the purpose of pre-natal sex determination leading to female foeticide; and for matters connected therewith or incidental thereto.

(ii) Evidence before the Joint Committee

The Minister of State in the Ministry of Health & Family Welfare (Shrimati D.K. Tharadevi Siddhartha): I beg to lay on the Table the Record of evidence tendered before the Joint Committee on the Bill to provide for the regulation of the use of Pre-Natal

diagnostic Techniques for the purpose of detecting genetic or metabolic disorders or chromosomal abnormalities or certain congenital malformations or sex-linked disorders and for the prevention of the misuse of such techniques for the purpose of pre-natal sex determination leading to female foeticide; and for matters connected therewith or incidental thereto.

13.44 hrs.

JOINT COMMITTEE ON OFFICES OF PROFIT

Third Report

[English]

SHRI D.K. NAIKAR (DHARWAD NORTH): I beg to present the Third Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

13.44 1/2 hrs.

MATTERS UNDER RULE 377

- (i) **Need to protect the Interests of Beedi workers In Madhya Pradesh**

[English]

KUMARI PUSHPA DEVI SINGH (Raigarh): The Beedi industry which is one of the biggest cottage industries in Madhya Pradesh is passing through a great crisis. The production of Beedies has declined sharply. Several units have already fallen sick. The crisis in the Beedi industry can be judged from the fact that several Beedi manufacturers have shifted their units from Madhya Pradesh to Orissa, West Bengal and Uttar Pradesh. The quality of Beedi has also gone